

**CBI Vs. C.S. Khairwal & Anr.
CC No 180/2019**

18.09.2020

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. D. S. Kohli, Ld. counsel for A-1.
Dr. Sushil Kumar Gupta, Ld. counsel for A-2.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The counsels for the parties have already submitted that since the case is voluminous hence they would require arguments in physical form in the court and they are not convenient in addressing arguments through video conferencing. In view of these circumstances, put up for final arguments on **11.11.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
18.09.2020.**